



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/5685/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 23rd September, 2019

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. MACT(S) 786 dtd. 19.09.2019

Madam,

I am directed to inform you that, your prayer for casual leave for 5 (five) days on 03.10.2019, 04.10.2019, 09.10.2019, 10.10.2019 and 11.10.2019 along with station leave permission from the morning of 02.10.2019 till the morning of 14.10.2019, has been granted. You are also allowed to use your Govt. allotted vehicle at your own cost, for the journey from Tezpur to Guwahati and back.

The District and Sessions Judge, Sonitpur, Tezpur and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

5687

Memo NO.HC.VII-65/1996/5686-1/A, dated 23.9.19

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Systems Analyst, Gauhati High Court.

23/9/19

JT. REGISTRAR (VIGILANCE)